

CORRIGENDUM TO PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF AADI INDUSTRIES LIMITED

Regd. Office: 1273, Kanji Diwan's Khancho, Raja Mehta's Pole, Tankshal Road, Kalupur Ahmedabad -380 001

This Corrigendum to the Public Announcement is being issued by Keynote Corporate Services Limited ("**Manager to the Offer**"), on behalf of Mr. Rushabh J. Shah ("**Acquirer**") in respect of open offer to the equity shareholders of Aadi Industries Limited ("**AIL**" / "**Target Company**") pursuant to Regulation 11(1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 & subsequent amendments thereto (hereinafter referred to as the "**Regulations**"). This Public Announcement is issued as advised by SEBI vide their letter no. CFD/DCR/TO/HB/155605/2009 dated 26/02/2009 and should be read in conjunction with the original Public Announcement and the Letter of Offer sent to the equity shareholders of AIL.

Equity Shareholders of AIL are requested to note following changes in Activity Schedule in the original Public Announcement of the Open Offer made on 09/01/2009.

The revised activity schedule of the Offer is as follows:

ACTIVITY	ORIGINAL		REVISED	
	Date	Day	Date	Day
Public Announcement	January 09, 2009	Friday	January 09, 2009	Friday
Last date for a competitive bid	January 30, 2009	Friday	January 30, 2009	Friday
Specified Date	February 06, 2009	Friday	February 06, 2009	Friday
Date by which the Letter of Offer will be dispatched to shareholders	February 21, 2009	Saturday	March 07, 2009	Saturday
Date of opening of the Offer	March 05, 2009	Thursday	March 12, 2009	Thursday
Last date for revising the offer price / number of shares	March 13, 2009	Friday	March 20, 2009	Friday
Last date for withdrawal of acceptance	March 19, 2009	Thursday	March 26, 2009	Thursday
Date of closing of the Offer	March 24, 2009	Tuesday	March 31, 2009	Tuesday
Date by which acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate(s)/demat delivery instruction for the rejected Shares will be dispatched/issued.	April 08, 2009	Wednesday	April 15, 2009	Wednesday

This announcement is being made with a view to apprise the shareholders of AIL of the aforesaid changes. A copy of this Public announcement will become available on SEBI website www.sebi.gov.in. Eligible persons to the Offer may also download a copy of Form of Acceptance cum Acknowledgement, letter of offer, form of withdrawal which will also be made available on SEBI's website from the offer opening date i.e; 12/03/2009 and apply in the same.

Issued by Manager to the Offer on behalf of the Acquirer:

KEYNOTE
CORPORATE SERVICES LTD

KEYNOTE CORPORATE SERVICES LTD.

4th Floor, Balmer Lawrie Building, 5, J. N. Heredia Marg, Ballard Estate, Mumbai – 400001.

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SEBI Regn.: INM000003606; **AMBI Regn.:** No.AMBI/040; **Contact Person:** Mr. Bhavin Shah

Place : Mumbai

Date : March 06, 2009